

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GOURMET RENAISSANCE PRIVATE LIMITED Date of Commencement of Liquidation: 05-08-2021; List of Stakeholders as on Date: 26-01-2023; Name of IP: Mrs. VAISHALI ARUN PATRIKAR; Process Number: 1; Last 5 digitof registration number: 12566

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	445830526	1	445830526				Annexure 3
4	Unsecured financial creditors	7	255842289	2	3434016		251337000	1071273	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	3	335812126	1	4991700		330820426		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	11	45324672	7	13675790		29648882	2000000	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		22	1082809613	11	467932032		611806308	3071273	